

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO. 286
TO BE ANSWERED ON 23.03.2022**

PHALTAN - PANDHARPUR RAILWAY LINE PROJECT

†*286. SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Phaltan - Pandharpur railway line project has been pending for more than 100 years;**
- (b) if so, whether the work of land acquisition for the said project had been completed during the British time and if so, the details thereof;**
- (c) whether the Maharashtra Government had sent the DPR along with the proposal to the Union Government during the year 2017-18 by approving the said project, if so, the details thereof and the action taken in this regard so far;**
- (d) whether the Government proposes to launch the said public welfare project during this financial year and if not, the reasons therefor; and**
- (e) whether the Government has received any requests from the public representatives of the said area to launch the said project and if so, the details thereof?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF
STARRED QUESTION NO. 286 BY SHRI RANJEETSINGH HINDURAO
NAIK NIMBALKAR TO BE ANSWERED IN LOK SABHA ON 23.03.2022
REGARDING PHALTAN - PANDHARPUR RAILWAY LINE PROJECT**

(a) and (b): Phaltan - Pandharpur (108.7 km) new railway line project has been included in Budget 2017-18 subject to requisite Government approvals. Detailed Project Report (DPR) of the project has been prepared. As per DPR, project is financially unviable. Land was acquired in pre-independence period for proposed Narrow Gauge line of Phaltan-Pandharpur. As per current standards of Broad Gauge, approximately 174 Hectare additional land is required.

(c): No, Sir.

(d): As the project is financially unviable, State Government of Maharashtra has been requested many times to share 50% cost of construction and to provide additional land required free of cost. However, consent of State Government has not been received.

(e): Proposals/ suggestions/ representations, both formal and informal regarding Railway projects are received from State Governments, Ministries of Central Government, elected representatives, organizations/ rail users etc. by Railways at various levels including Railway Board, Zonal Railways, Divisional offices etc. As receipt of such proposals/ suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained.
